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Title: Need to address the problems of NRIs living in Singapore, Malaysia & Bahrain.

SHRI J.M. AARON RASHID (PERIYAKULAM): I rise to bring to the notice of the Government few areas of concern, expressed by representative of various associations of Indian Origin Tamils/ NRI citizens living in Singapore, Malaysia and Bahrain.

Embassies in Singapore and Malaysia remain close on Saturdays and Sundays. The NRI's living there face difficulties in getting Visa to visit their near one's in emergencies like accidents or death. Providing 24 hr. visa system or visa on-net (like in UAE and Saudi Arabia) in our embassies would mitigate their difficulties.

Further, they face problems in getting loans/advances from Indian Banks most of the times as they insist on many formalities. Also, there are no Indian Embassy schools in these countries. As a result of which, NRI's are forced to get there children admitted in private schools having no Indian culture and languages curriculum.

If they come to India to visit relatives by airlines other than Air India, face problem of exorbitant fare if they return by Air India. So Air India Express facility may be provided to such people as they are not affluent.

I request the Government through concerned ministries to take immediate corrective/remedial measures in this regard.